

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A./62/00394/2021

This the **05th** day of **March**, 2021



HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mohd. Yaseen Wani age 62 years old, S/o Ghulam Rasool Wani, R/o Bugam Tehsil and district Kulgam.

.....Applicant

(Advocate: Mr. Mohammad Iqbal Bhat)

Versus

1. Union territory of Jammu & Kashmir, through Commissioner Secretary; School education department, Civil Secretariat, Jammu. Pin code: 180001.
2. Director, School education department, Samandar Bag Srinagar Kashmir. Pin code 190001.
3. Chief Education Officer, District Kulgam. Pin code: 192231.
4. Zonal Education Officer, Zone Yaripora, District Kulgam. Pin code: 192231.

.....Respondents

(Advocate:- Mr. Rajesh Thappa, Id. D.A.G.)

ORDER [O R A L]

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

At the outset, learned counsel for the applicant submits that the applicant would be satisfied if direction is given to the respondents to

consider and decide the representation dated 25.02.2020 (Annexure-VI) of the applicant by passing a reasoned and speaking order within a stipulated period of time.

2. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with a direction to the respondent No. 3 to decide the representation dated 25.02.2020 (Annexure-VI) of the applicant by passing a reasoned and speaking order in accordance with rules and with intimation to the applicant within a period of 01 month from the date of receipt of certified copy of this order. In case the representation is not available with the respondents, this O.A. would be treated as representation.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

/M.M/

(RAKESH SAGAR JAIN)
MEMBER (J)